

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 124
(IB)-557/ND/2019**

Under Section: 7 of IBC Code, 2016.

In the matter of:

Vivek Srivastava & Ors.

.....Applicant

Vs.

M/s. Three C Shelters Pvt. Ltd.

.....Respondent

Order delivered on 22.04.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant : Mr. Varun Kathuria, Adv.

For the Respondent : Ms. Shreya Kohli, Adv.
Ms. Sakshee Sharma, Adv.

ORDER

See order in (IB)-362/ND/2019